

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No.: 2258 of 2024/RG

Dated: 27.12.2024

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officers/Officials of the High Court staff, duly approved by Hon'ble the Chief Justice, sanction is hereby accorded to the promotion of the following Incharge Bench Secretaries as Bench Secretaries on the regular basis w.e.f 14.08.2024 i.e. the date they have acquired the requisite experience in the feeding cadre for promotion in terms of Rules:-

1. Ms. Tanzila Sharief;
2. Shri Ishfaq Ahmad; and
3. Shri Avnish Shardhalia Sharma.

By Order.


(Shahzad Azeem)
Registrar General
Dated: 27.12.2024

No.:58391-420/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information
9. Director Finance, High Court of J&K and Ladakh, Jammu;
10. Concerned Officers _____;
11. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to upload the same on the official website of the High Court.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
14. Order File.


Registrar General